

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 6595**  
TO BE ANSWERED ON 06.04.2018

**National River Conservation Plan**

6595. SHRI S.R. VIJAYAKUMAR:  
SHRI GAJANAN KIRTIKAR:  
SHRI A. ANWHAR RAAJHAA:  
SHRI T. RADHAKRISHNAN:  
SHRI NARANBHAI KACHHADIYA:  
KUNWAR HARIBANSH SINGH:  
SHRI ASHOK SHANKARRAO CHAVAN:  
SHRI BIDYUT BARAN MAHATO:  
SHRI SUDHEER GUPTA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the salient features of the National River Conservation Plan (NRCP) and the criteria laid down by the Government for identification of stretches of the rivers for abatement of pollution under the programme;
- (b) the details of the rivers being restored/conserved through financial and technological support under NRCP, State/ UT-wise;
- (c) the funds allocated/ utilized for abatement of pollution of the rivers during each of the last three years and the current year along with the success achieved in this regard, State/river-wise;
- (d) the details of the proposals received by the Government from various States for development of rivers and the action taken by the Government thereon; and
- (e) whether the Government proposes to bring all the rivers under NRCP and if so, the details thereof?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. MAHESH SHARMA)

(a) to (e) It is the responsibility of the State Governments/concerned local bodies to set up proper facilities for collection, transportation and treatment of sewage for abatement of pollution of rivers. The salient features of the Centrally Sponsored Scheme of National River Conservation Plan (NRCP) include providing financial assistance and supplementing the efforts of the State Governments in abatement of pollution in identified stretches of various rivers in the country for taking up works relating to interception & diversion of raw sewage, construction of sewerage systems, setting up of sewage treatment plants, low cost sanitation

facilities, electric/improved wood crematoria, river front development, etc., on cost sharing basis between the Central & State Governments. The work relating to conservation of Ganga and its tributaries is being handled by Ministry of Water Resources, River Development & Ganga Rejuvenation (MoWR,RD&GR) from 01/08/2014 onwards.

Central Pollution Control Board (CPCB) in association with the State Pollution Control Boards monitors the river water quality across the country through a network of monitoring stations on various rivers under the National Water Quality Monitoring Programme. As per the report published by CPCB in February 2015, 302 polluted river stretches have been identified on 275 rivers based on Bio-chemical Oxygen Demand (BOD) levels, a key indicator of organic pollution.

NRCP (excluding Ganga and its tributaries) has so far covered polluted stretches of 32 rivers in 76 towns spread over 14 States in the country at a sanctioned cost of Rs. 4579.56 crore, and Central share of Rs. 2238.72 crore has been released to the State Governments for implementation of various pollution abatement schemes. State-wise details of rivers covered under NRCP is given at Annexure-I. The State-wise details of funds released to various State Governments from 2014-15 to 2017-18 under NRCP are at Annexure-II. Sewage treatment capacity of 2466.43 mld (million litres per day) has been created so far under the NRCP, including 304.02 mld in the period 2014-15 to 2017-18.

Proposals are received from the State Governments from time to time for taking up pollution abatement works in towns along various rivers, and are considered for financial assistance under the NRCP subject to their conformity with the scheme guidelines, pollution status, prioritization, appraisal by independent institutions and availability of Plan funds. State-wise details of proposals received from various State Governments for consideration under NRCP from 2014-15 to 2017-18 are given at Annexure-III.

State Governments, apart from their own budgetary allocation, are also accessing financial assistance for creation of sewerage infrastructure, including STPs, in various cities/towns under Atal Mission for Rejuvenation and Urban Transformation (AMRUT) and Smart Cities Mission of Ministry of Housing & Urban Affairs as well as Namami Gange programme of MoWR,RD&GR.

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## Annexure-I

**Annexure-I referred to in reply to parts (a) to (e) of Lok Sabha Unstarred Question No. 6595 to be answered on Friday, the 6<sup>th</sup> April, 2018 on 'National River Conservation Plan'**

State-wise details of rivers covered (excluding Ganga and its tributaries) under National River Conservation Plan (NRCP)

| S. No.       | State          | Rivers covered                                      | Sanctioned cost (Rs. crore) | Funds Released (Rs. crore) | Treatment capacity created (in mld) |
|--------------|----------------|---|-----------------------------|----------------------------|-------------------------------------|
| 1            | Andhra Pradesh | Godavari  | 21.78                       | 259.80                     | 30.00                               |
| 2            | Telangana      | Godavari & Musi                                     | 345.72                      |                            | 621.46                              |
| 3            | Jharkhand      | Subarnarekha  | 3.14                        | 4.26                       | --                                  |
| 4            | Gujarat        | Sabarmati & Mindola                                 | 808.53                      | 333.26                     | 285.00                              |
| 5            | Goa            | Mandovi, Sal  | 75.83                       | 12.26                      | 12.50                               |
| 6            | Karnataka      | Tunga, Bhadra, Tungabhadra, Cauvery & Pennar        | 66.25                       | 47.83                      | 41.64                               |
| 7            | Maharashtra    | Godavari, Tapi, Krishna, Panchganga & Mula Mutha.   | 1182.86                     | 208.94                     | 260.00                              |
| 8            | Madhya Pradesh | Wainganga, Narmada & Tapti.                         | 20.16                       | 12.46                      | 7.95                                |
| 9            | Odisha         | Brahmini, Mahanadi & Coastal area (Puri town)       | 92.74                       | 63.40                      | 48.00                               |
| 10           | Punjab         | Ghaggar, Beas & Satluj                              | 774.43                      | 516.16                     | 659.20                              |
| 11           | Tamil Nadu     | Adyar, Cooum, Vaigai, Vennar, Cauvery & Tamrabarani | 905.78                      | 623.65                     | 477.66                              |
| 12           | Kerala         | Pamba   | 18.45                       | 7.78                       | 4.50                                |
| 13           | Sikkim         | Rani Chu  | 181.09                      | 129.42                     | 18.52                               |
| 14           | Nagaland       | Diphu and Dhansiri                                  | 82.80                       | 19.50                      | --                                  |
| <b>Total</b> |                |   | <b>4579.56</b>              | <b>2238.72</b>             | <b>2466.43</b>                      |

**Annexure-II**

**Annexure-II referred to in reply to parts (a) to (e) of Lok Sabha Unstarred Question No. 6595 to be answered on Friday, the 6<sup>th</sup> April, 2018 on 'National River Conservation Plan'**

Details of the funds released to the State Governments from 2014-15 to 2017-18 for pollution abatement of various rivers (excluding Ganga and its tributaries) under National River Conservation Plan (NRCP)

(Rs. in crore)

| <b>Sl. No.</b> | <b>State</b> | <b>River</b>           | <b>2014-15</b> | <b>2015-16</b> | <b>2016-17</b> | <b>2017-18</b> |
|----------------|--------------|------------------------|----------------|----------------|----------------|----------------|
| 1.             | Gujarat      | Sabarmati & Mindola    | 44.00          | 24.12          | 71.40          | 62.00          |
| 2.             | Maharashtra  | Mula Mutha             | --             | 4.99           | 21.00          | 31.75          |
| 3.             | Punjab       | Ghaggar, Beas & Satluj | 28.80          | 17.61          | --             | 50.00          |
| 4.             | Kerala       | Pamba                  | --             | 5.00           | --             | --             |
| 5.             | Sikkim       | Rani Chu               | --             | 1.00           | 5.00           | 18.01          |
| 6.             | Nagaland     | Diphu & Dhansiri       | --             | 10.00          | --             | 5.00           |
| 7.             | Odisha       | Coastal Area (Puri)    | --             | --             | --             | 1.99           |
| 8.             | Goa          | Sal                    | --             | --             | --             | 3.00           |
| <b>Total</b>   |              |                        | <b>72.80</b>   | <b>62.72</b>   | <b>97.40</b>   | <b>171.75</b>  |

### Annexure-III

**Annexure-III referred to in reply to parts (a) to (e) of Lok Sabha Unstarred Question No. 6595 to be answered on Friday, the 6<sup>th</sup> April, 2018 on 'National River Conservation Plan'**

Details of project proposals received from State Governments during the period 2014-15 to 2017-18 for consideration under National River Conservation Plan (NRCP)

| Sl. No. | Name of project/State  | Month & year of proposal | Estimated cost (Rs. crore) | Current Status/Action taken by Government  |
|---------|--|--------------------------|----------------------------|--|
| 1.      | Abatement of pollution of Bharalu river at Guwahati, Assam                   | March, 2015              | 951.91                     | Feasibility Reports received for the two projects. As these were not prepared as per NRCP Guidelines, the proposals were returned to the State Government with comments. |
| 2.      | Abatement of pollution of Kolong river at Nagaon, Assam                      | March, 2015              | 172.77                     |  |
| 3.      | Abatement of pollution of river Sal at Navelim & surrounding areas, Goa      | June, 2014               | 65.11                      | The project has been sanctioned for Rs.61.74 crore in January, 2018.   |
| 4.      | Pollution abatement of river Tapi (Phase-I) at Surat, Gujarat                | August, 2017             | 408.23                     | As the Detailed Project Report (DPR) was not prepared as per NRCP Guidelines, it was returned to the State Government with comments.                                     |
| 5.      | Rejuvenation & conservation of Harmu river at Ranchi, Jharkhand              | November, 2014           | 87.43                      | As the DPR was not prepared as per NRCP Guidelines, it was returned to the State Government with comments.   |
| 6.      | Abatement of pollution of river Subarnarekha at Ranchi, Jharkhand.           | July, 2015               | 1070.81                    | The DPR was returned back to the State Government due to fund constraints under NRCP.  |
| 7.      | Pollution abatement of Karamana & Killi rivers in Thiruvananthapuram, Kerala | November, 2014           | 640.34                     | Only a Study Report/outline proposal was received. As this was not prepared as per NRCP Guidelines, the proposal was returned to the State Government with comments.     |
| 8.      | Rejuvenation and conservation of river Nambul, Manipur                       | February, 2018           | 116.62                     | DPR has been examined and comments on the project proposal sent to the State Government.   |

|     |  |                 |         |   |
|-----|--|-----------------|---------|---|
| 9.  | Pollution abatement of rivers Devika & Tawi at Udhampur, Jammu & Kashmir                             | December, 2017  | 172.73  | Appraisal of the DPR has recently been completed by the Independent Appraisal Agency.   |
| 10. | Pollution abatement of river Mula-Mutha at Pune, Maharashtra.  | December, 2014  | 1181.20 | The project has been sanctioned for Rs.990.26 crore in January, 2016 with loan assistance from JICA.  |
| 11. | Pollution abatement of river Panchganga at Kolhapur, Maharashtra.                                    | January, 2015   | 108.93  | As the DPR was not prepared as per NRCP Guidelines, it was returned to the State Government with comments.  |
| 12. | Pollution abatement of rivers Pawana, Mula & Indrayani at Pimpri Chinchwad, Maharashtra.             | September, 2015 | 343.66  | The Feasibility Report was returned back to the State Government due to fund constraints under NRCP.  |
| 13. | Pollution abatement of river Indrayani at Alandi, Maharashtra.                                       | January, 2016   | 115.32  | As the DPR was not prepared as per NRCP Guidelines, it was returned to the State Government with comments.  |
| 14. | Pollution abatement of river Panzara at Dhule, Maharashtra.  | January, 2016   | 148.00  | The DPR was returned back to the State Government due to fund constraints under NRCP.   |
| 15. | Pollution abatement of river Godavari at Nashik, Maharashtra   | January, 2016   | 521.26  | The Feasibility Report was returned back to the State Government due to fund constraints under NRCP.  |
| 16. | Pollution abatement of river Nag at Nagpur, Maharashtra.   | February, 2016  | 1558.99 | DPR has been sent to Department of Economic Affairs, Ministry of Finance for loan assistance from Japan International Cooperation Agency (JICA).            |
| 17. | Pollution abatement of river Rani Chu from Zone-III, Gangtok, Sikkim                                 | September, 2017 | 100.73  | Appraisal of the DPR has recently been completed by the Independent Appraisal Agency.   |
| 18. | Pollution abatement of Palar river at Ambur & 7 other municipalities in Vellore District, Tamil Nadu | April, 2014     | 523.84  | The Feasibility Reports were returned to the State Government due to fund constraints under NRCP as well as them not being prepared as per NRCP Guidelines. |